## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.82/BB/ 2017	-	Non- 230/23 complianc e of office objection		Greenpiece Projects Pvt. Ltd. & Another

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

The matter is again listed today for admission. No representation for the petitioner company. On the last hearing date also, there was no representation or the petitioner company. Hence, Registry is directed to address letter to the petitioner company before passing any further order to appear before the Tribunal on 17.01.2017.

List it on 17.01.2017.

MEMBER (J)